

(ग) क्या नये डाकघरों में टेलीफोन और तार की सुविधाएं उपलब्ध होंगी?

संसद्-कार्य तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल) :
(क) 11,698 डाकघरों में से 6,911 डाकघरों में बचत बैंक की सुविधा उपलब्ध है।

(ख) पूंजी के उपलब्ध होने और मान-दंड पूरे होने पर 827 डाकघर खोलने का प्रस्ताव है।

(ग) कुछ प्रस्तावित नये डाकघरों में टेलीफोन और तार की सुविधाओं की व्यवस्था की जायेगी। लेकिन इन सुविधाओं की व्यवस्था करना इस बात पर निर्भर करेगा कि विभाग द्वारा निर्धारित नीति के अनुसार डाकघर किसी "श्रेणी" वाले स्थान पर स्थित हो; अन्यथा प्रस्ताव लाभप्रद होने चाहिए या उन पर होने वाली हानि की पूर्ति की गारंटी मिलनी चाहिए।

Monthly Emoluments of C. R. P. Constabulary

1934. Shri Nitraj Singh Chandhary: Will the Minister of Home Affairs be pleased to state:

(a) the total monthly emoluments paid to the Constables and Head Constables of the Central Reserve Police;

(b) whether these emoluments are equal to or less than the emoluments paid by States to their police constables and head-constables; and

(c) if less, by how much per month and vis-a-vis which State?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The following emoluments are admissible to Con-

stables and Head Constables of the Central Reserve Police:

	Pay Scales	Dearness Allowance
1. Constables	Rs. 75-1-85- EB-2-95	Rs. 47/- p.m.
2. Head Constables	Rs. 100-3- 130	Rs. 47/- for pay upto Rs. 109/- and Rs. 70/- for pay of Rs. 110/- or more

Besides, they are also eligible for house rent allowance @ 7-1/2 per cent of pay when they are not accommodated in the lines whether at the Headquarters or in the detachment area. They are also entitled to a detachment allowance at varying rates and city compensatory allowance wherever admissible.

(b) and (c). The information is being collected and will be laid on the Table of the House.

Officers from States on Deputation in Delhi

1036. Shrimati Savitri Shyam: Will the Minister of Home Affairs be pleased to state:

(a) the number of State Civil Service Officers from other States who were on deputation with the Delhi Administration on the 31st March, 1967;

(b) the original date from which each such Officer is on continuous deputation from his parent State;

(c) the number out of these Officers who are in receipt of special pay or deputation allowance;

(d) whether it is a fact that a number of senior officers of the Delhi and Himachal Pradesh Civil Services have been denied special allowance posts because large number of such posts are blocked by these deputationists; and

(e) whether Government propose to revert all deputationists to their parent States since the Union Territory of Delhi has now its own State cadre of Civil Service Officers?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (e). A statement is laid on the Table of the House. [Placed in Library. See No. LT-482/67].

Institution of Governors

1037. Shri Swell: Will the Minister of Home Affairs be pleased to state:

(a) whether he has received any representation from the States against the continuance of the institution of Governors;

(b) the grounds adduced in such representations; and

(c) Government's reaction thereto?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) and (c). Do not arise.

Setting up of Biological Laboratory at Palampur

1038. Shri Hem Raj: Will the Minister of Education be pleased to state:

(a) whether any Biological Laboratory is proposed to be set up at Palampur during the Fourth Five Year Plan;

(b) whether it is a fact that land had been acquired by the Punjab Government at Palampur for Rs. 22 lakhs for the purpose; and

(c) if so, the time by which the construction work of the Laboratory will be taken up?

The Minister of Education (Dr. Triguna Sen): (a) In view of the allocation of Rs. 46 crores only for Fourth

Five Year Plan proposals of the Council of Scientific and Industrial Research the priorities for the various projects included therein (of which the Biological Laboratory is a part) are being reviewed by a Committee in accordance with the decision of the Governing Body taken at its meeting held on 19th November, 1966.

(b) Yes, Sir. At a cost of Rs. 21.00 lakhs.

(c) It is difficult to indicate the time schedule for the construction of the Laboratory building at this stage in view of the position explained at (a) above.

Quarters for P. & T. Employees in Kangra Division

1039. Shri Hem Raj: Will the Minister of Communications be pleased to state:

(a) the amount allocated and spent for the construction of quarters in the Kangra Postal Division during 1966-67; and

(b) the amount proposed to be allocated during 1967-68 and the places where quarters are to be constructed?

The Minister of State in the Departments of Parliamentary Affairs & Communications (Shri I. K. Gujral):

(a) No separate allocations of funds are made for Divisions. Funds are allotted to the Circle as a whole. During 1966-67, one SPM's quarter at Kangra was constructed at a cost of about Rs. 15000.

(b) During 1967-68, 5 units of staff quarters are proposed to be constructed at Palampur. In addition to this, approval for acquisition of land at Kangra for construction of staff quarters has been accorded. The approximate cost would be Rs. 60,000.